

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 260
166(ND)/2017

IN THE MATTER OF:

Sh. Ashok Kumar Garg & Ors

... **Applicant/Petitioner**

Vs.

Renuka infratech Pvt ltd & ors

... **Respondent**

Under Section: 241-242

Order delivered on 24.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Ms. Nalini Advocate for the Petitioners

ORDER

Renotify this case on 05.05.2021



**(T.S. SINGH)
COURT OFFICER**